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Title: Issue regarding getting back Katchatheevu Island from Sri Lanka.

DR. M. THAMBIDURAI (KARUR): Sir, I have given a notice regarding Katchatheevu issue. It is a very long pending issue....(*Interruptions*)

MR. CHAIRMAN: I cannot allow. Nothing will go on record except what Dr. Thambidurai says.

*(Interruptions) \*â€¦!*

DR. M. THAMBIDURAI : Recently the Central Government went to the Supreme Court and gave an affidavit. Our hon. Chief Minister filed a case in the Supreme Court telling that Katchatheevu is a part of India. Our hon. Chief Minister has written a letter to the hon. Prime Minister to see that Katchatheevu must be retrieved. When the Tamil Nadu fishermen go there, Sri Lanka is arresting them. Now they are going to celebrate some kind of festival in Katchatheevu and so many problems may come in that. That is why, I would request the Central Government to see that we once again get back Katchatheevu. When Katchatheevu was given to Sri Lanka, it was not approved by our Parliament. Therefore, still we have got the full right over it. I do not know why the Central Government has told the Supreme Court that it is a settled issue. Therefore, we would request that we should get it back and see that it becomes a part of India. That is our request.

MR. CHAIRMAN:

Shri Rajendra Agrawal is allowed to associate with the issue raised by Dr.Thambidurai.